Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Original Application No. 1180 of 1999

alongwith

Original Application No. 1196 of 1999

Original Application No. 1239 of 1999

Original Application No. 1238 of 1999

Original Application No. 1237 of 1999

Original Application No. 1215 of 1999

Allahabad this the 17th day of October, 2000

Hon'ble Mr.S.K.I. Naqvi, Member (J)

OA.No. 1180 of 1999

B.D.Misra, aged about 47 years, Son of Late Sri Sita Ram Misra, resident of 562-B, Mumfordganj, Allahabad.

Applicant

By Advocate Shri Arvind Kumar

Versus

1. Union of India through the Secretary, Govt. of India, Ministry of Finance, New Delhi.

2. Comptroller and Auditor General of India, 10, Bahadur Shah Zafar Marg, New Delhi.

3. Accountant General II(A&E), U.P. Allahabad.

4. The Executive Engineer, Irrigation Division-I, Allahabad.

By Advocate Shri Amit Sthalekar
Shri K.P. Singh

O.A.No.1196 of 1999

O.A. No.1196 of 1999

Vijai Prakash Pandey S/o Sri R.D. Pandey, R/o 753/338- B/4, Meerapur, Allahabad.

Applicant

By Advocate Shri B.N. Singh

Versus

1. Union of India through Comptroller & Auditor General of India, New Delhi.

2. The Accountant General(A&E), U.P., Allahabad.

3. Executive Engineer, Provincial Division-I P.W.D., Pratapgarh.

By Advocates Shri Amit Sthalekar
Shri K.P. Singh

O.A.NO.1239 of 1999

Daya Ram Singh, aged about 53 years, Son of Sri Hardeo Singh, resident of Care of D.P.Singh, Lane No.11, Najibabad, Adarsh Nagar, Bijnor, posted in the Office of the Executive Engineer, Construction Division, P.W.D. Najibabad, Bijnor as Divisional Accounts Officer Grade II.

Applicant

By Advocate Shri R.P. Singh

Versus

1. Union of India through the Secretary, MInistry of Finance, New Delhi.

2. Comptroller & Auditor General of India, 10 Bahadur Shah Zafar Marg, New Delhi.

3. Deputy Accountant General II (A&E), U.P. Allahabad.

4. Executive Engineer, Construction Division, P.W.D., Bijnor.

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O.A.No. 1238 of 1999

Sri Narain Rai, aged about 48 years, Son of Late Sri Mangla Pd.Rai, resident of posted as Divisional Accounts Officer, Grade II, in the Office of the Executive Engineer, Minor Irrigation Division, Ballia.

Applicant

By Advocate Shri R.P. Singh

Versus

1. Union of India through the Secretary, Ministry of Finance, New Delhi.

2. Comptroller & Auditor General of India, 10, Bahadur Shah Zafar Marg, New Delhi.

3. Deputy Accountant General, II, (A&E),U.P. Allahabad.

4. The Executive Engineer, Minor Irrigation Division, Ballia.

By Advocates Shri Amit Sthalekar
Shri K.P. Singh

O.A.No.1237 of 1999

R.S. Misra, Son of Sri J.P. Misra, aged about 49 years, resident of 23/47/145, Sheo Nagar, Allahpur, Allahabad at present posted as Sr. Divisional Accounts Officer, Provincial Division, Varanasi.

Applicant

By Advocate Shri R.P. Singh

Versus

1. Union of India through the Secretary, Ministry of Finance, New Delhi.

2. Comptroller & Auditor General of India, 10, Bahadur Shah Zafar Marg, New Delhi.

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3. Accountant General, II(A&E), U.P. Allahabad.

4. Executive Engineer, Provincial Division, P.W.D., Varanasi.

By Advocates Shri Amit Sthalekar
Shri K.P. Singh

O.A.No.1215 of 1999

Arun Kumar Srivastava, Son of Shri Saraswati Prasad Srivastava, resident of 81 A/2 Sarvodaya Nagar, Allahapur, District Allahabad, presently posted as Divisional Account Officer, Grade I at Rural Engineer Services Division, Fatehpur.

Applicant

By Advocate Shri Aw.V.Srivastava

Versus

1. Union of India through Comptroller and Audit General of India, 10 Bahadurshah Zafar Marg, New Delhi.

2. Accountant General (A&E) II, U.P.Allahabad.

3. Dy.Accountant General Works, Office of the Accountant General(A&E) II U.P. Allahabad.

4. Executive Engineer, Rural Engineering Services Division, Fatehpur.

5. Executive Engineer,Construction Division(PWD) Barkot, District Uttar Kashi.

Respondents

By Advocates Shri Amit Sthalekar
Shri K.P. Singh

O R D E R (Oral)

By Hon'ble Mr.S.K.I. Naqvi, Judicial Member

The applicants moved different O.As impugning the transfer orders of similar

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nature mainly on similar grounds and, therefore, all these six cases are being decided through one order.

2. The applicants have impugned the transfer order mainly on the ground of being illegal, arbitrarily, malafide, without jurisdiction and against the provisions made for transfer of Divisional Accounts Officer.

3. The respondents have contested the case and justified the impugned orders.

4. At the stage of hearing, learned counsel for the applicants not only made verbal submission , but also moved applications to dismiss the O.A as withdrawn. The prayer not opposed. The O.As are dismissed accordingly. The interim order obviously stand vacated. No order as to costs.

Member (J)

/M.M./